

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**IA NO. 722 OF 2019**  
**IN**  
**DFR NO. 419 OF 2019**

**Dated : 8<sup>th</sup> May, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**Classic Citi Investment Pvt. Limited ..... Appellant(s)**  
**Versus**  
**Maharashtra Electricity Regulatory Commission & Anr. .... Respondent(s)**

Counsel for the Appellant(s) : Ms. Swapna Sheshadri  
Mr. Ashwin Ramanathan  
Mr. Utkarsh Singh  
Ms. Ritu Apurva

**ORDER**

Issue notice to the Respondents returnable on 03.07.2019. Dasti, in addition, is permitted.

List the matter on **03.07.2019.**

**(S. D. Dubey)**  
**Technical Member**

**(Justice Manjula Chellur)**  
**Chairperson**